

(a) the number of vacancies of Trained Graduate Teachers in the Education Department of the Delhi Administration declared in 1991 as reserved for Scheduled Caste and Scheduled Tribes candidates under the special recruitment drive;

(b) the number of posts filled up out of these; and

(c) the reasons for not filling up all the posts?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b). The number of vacancies of Trained Graduate Teachers in the Education Department of the Delhi Administration declared in 1991 as reserved for Scheduled Castes and Scheduled Tribes were 383 and 260 respectively, out of which 225 and 64 posts have been filled up by recruitment from the Scheduled Castes and Scheduled Tribes respectively.

(c) Delhi Administration have intimated that all posts reserved for SC/ST could not be filled up due to non-availability of eligible candidates and late finalisation of the total number of vacancies to be filled in 1991-92, as the matter was under consideration of the Finance Department of Delhi Administration.

#### **Construction of New Railway Colonies**

937. ACHARYA VISHWANATH DAS SHASTRI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government propose to construct new railway colonies;

(b) if so, the details thereof; and

(c) the name of places under the Northern Railway where such colonies are proposed to be developed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS be (SHRI MALIKARJUN): (a) No, Sir.

(b) and (c). Do not arise.

[English]

#### **Discretionary Quota for allotment of Berths in Trains**

938. DR. C. SILVERA: Will the Minister of RAILWAYS pleased to state:

(a) the details of discretionary quota for allotment of berths in various trains by Railway Board, Northern Railway or any other authorities in Delhi.

(b) the criteria fixed for allotment of berths out of these quota;

(c) whether the criteria are being observed regularly;

(d) if not, the reasons therefor;

(e) whether such allotments deprive the scope of genuine and needy passengers; and

(f) if so, the remedial steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) A limited number of berths on trains originating from or passing through stations in Delhi area has been earmarked as Emergency Quota for complying with high official requisitions, VIPs and other emergent requests. This quota is jointly controlled by Ministry of Railways and Northern Railway.

(b) to (f). Requests are received from various quarters for release of berths from Emergency Quota which is normally released